

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/168/2023
NAME OF THE COMPANY	Suryajyoti Infotech Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyoti Infotech Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. VVSN Raju for the Financial Creditor.
Ld. Counsel Mr. G. Bhupesh for the Corporate Debtor.

It is stated by the Corporate Debtor, who is appearing for the first time on behalf of the Corporate Debtor, that has been engaged only recently and therefore needs time to file counter. In the interest of justice, one more opportunity is granted for filing counter. **Matter is adjourned to 24.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)